

# ORISSA HIGH COURT

## FILING REPORT AS ON :19/01/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
1	D-ARBP/2981/2024	SOURAV SEKHAR BEHERA VS NILESH BADGUJAR,AUTOONE ENGG. SERVICES,PUNE	IN PERSON VS	// ()
2	D-BLAPL/1953/2024	ASHOK KUMAR JENA VS STATE OF ODISHA	SUJIT KUMAR PATTNAIK VS	NIMAKHANDI /361 /2023 () //
3	D-BLAPL/1954/2024	ASHOK KUMAR JENA VS STATE OF ODISHA	SUJIT KUMAR PATTNAIK VS	NIMAKHANDI /360 /2023 () //
4	D-BLAPL/1955/2024	ASHOK KUMAR JENA VS STATE OF ODISHA	SUJIT KUMAR PATTNAIK VS	NIMAKHANDI /359 /2023 () //
5	D-BLAPL/1961/2024	SALIM AHMED VS STATE OF ODISHA	PUSPAMITRA MOHAPATRA VS	SPL.TASK FORCE /29 /2022 () //
6	D-BLAPL/1964/2024	NAMISH YADAV @ NAMISH KUMAR YADAV VS STATE OF ODISHA	DUSHMANTA SAHOO VS	ORIENT /39 /2019 () //
7	D-BLAPL/1968/2024	SANTOSH KUMAR SAHOO @ SANTA VS STATE OF ODISHA	TANMAYA KUMAR MOHANTY VS	SPL.TASK FORCE /37 /2021 () //
8	D-BLAPL/1970/2024	MILAP NAYAK VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	BALLIGUDA /16 /2024 () //
9	D-BLAPL/1972/2024	JANAKI BALLABHA BHARIMALLA VS STATE OF ODISHA	BHABANI SHANKAR RAYAGURU VS	Maitri Vihar PS /398 /2023 () //
10	D-BLAPL/1973/2024	ATUL KUMAR PANDA VS STATE OF ODISHA	S.S.RAY (2) VS	PADMAPUR /92 /2023 () //
11	D-BLAPL/1975/2024	PRAMOD BEHERA @ MINJA VS STATE OF ODISHA	BIJAYA KUMAR SAHOO VS	NAYAGARH SADAR /64 /2023 () //

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12	D-BLAPL/1989/2024	BRAJA KISHORE NATH VS STATE OF ODISHA	PARTHA SARATHI NAYAK VS	MANCHESWAR P.S. /523 /2023 () //
13	D-BLAPL/2003/2024	KHIRASINDHU TANDI VS STATE OF ODISHA	UDIT RANJAN JENA VS	TUREIKELA /211 /2022 () //
14	D-BLAPL/2005/2024	VIKRAM SONONE VS STATE OF ODISHA	PRASANTA KUMAR SAHOO VS	NANDAPUR /56 /2023 () //
15	D-BLAPL/2008/2024	CHINTU @ RAKESH MOHANTY VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	DHAULI PS /170 /2023 () //
16	D-BLAPL/2011/2024	MUNA @ MANOJ KANDI VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	JATNI P.S. /200 /2023 () //
17	D-BLAPL/2019/2024	SIBA ADI VS STATE OF ODISHA	BISWABHUSAN DAS VS	PARADEEP MODEL /136 /2023 () //
18	D-BLAPL/2022/2024	MAHENDRA MOHATO VS STATE OF ODISHA	SUJAY SHANKER SINGHDEO VS	BHAWANIPATNA SADAR /212 /2023 () //
19	D-BLAPL/2025/2024	TRINATH MALI VS STATE OF ODISHA	DIGAMBAR SETHI VS	BOIPARIGUDA /217 /2023 () //
20	D-BLAPL/2026/2024	GIRISH BEHERA VS STATE OF ODISHA	DIPAK KUMAR SAHOO VS	/ /0 () //
21	D-BLAPL/2029/2024	REHMAT ALI @ KHAN VS STATE OF ODISHA	DEBI PRASAD MOHAPATRA VS	MALGODOWN /177 /2023 () //
22	D-BLAPL/2037/2024	BASUDEV @ BASUDEB BAIRAGI VS STATE OF ODISHA	PRASANTA KUMAR SAHOO VS	MACHHKUND /86 /2022 () //
23	D-BLAPL/2041/2024	UMASANKAR NAYAK	SUBODH KUMAR MOHANTY	NABARANGAPUR TOWN /431 /2023

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		VS	VS	()
		STATE OF ODISHA		//
24	D-BLAPL/2049/2024	MAITUL SAI @ MATIUL SAI @ MUNA	PARTHA SARATHI DAS	KEONJHAR TOWN /123 /2023
		VS	VS	()
		STATE OF ODISHA		//
25	D-BLAPL/2050/2024	MAITUL SAI @ MATIUL SAI @ MUNA	PARTHA SARATHI DAS	KEONJHAR TOWN /268 /2023
		VS	VS	()
		STATE OF ODISHA		//
26	D-BLAPL/2051/2024	MAITUL SAI @ MATIUL SAI @ MUNA	PARTHA SARATHI DAS	KEONJHAR TOWN /251 /2023
		VS	VS	()
		STATE OF ODISHA		//
27	D-BLAPL/2052/2024	RAMA CHANDRA SAMAL @ RAMACHANDRA SAMAL	GYANA RANJAN DHAL	BADAGODA P.S. /6 /2024
		VS	VS	()
		STATE OF ODISHA		//
28	D-BLAPL/2061/2024	SUSANTA BEHERA	JAYADEBA BEHERA	//0
		VS	VS	()
		STATE OF ODISHA		//
29	D-BLAPL/2062/2024	DIBYAJYOTI RANASINGH	ASHOK KUMAR GHADAI	CHAKAPADA PS /60 /2023
		VS	VS	()
		STATE OF ODISHA		//
30	D-BLAPL/2065/2024	BISEI MUNDA	SK. ZAFARULLA	BAMBARI /96 /2023
		VS	VS	()
		STATE OF ODISHA		//
31	D-BLAPL/2067/2024	SK. RAJA @ RAJU	RAMESH CHANDRA MAHARANA	KANDARPUR /110 /2021
		VS	VS	()
		STATE OF ODISHA		//
32	D-BLAPL/2081/2024	MRUTYUNJAYA BINDHANI	MANORANJAN MOHANTY	GOCHHAPADA /1 /2016
		VS	VS	()
		STATE OF ODISHA		//
33	D-BLAPL/2084/2024	DEBASISH BEHERA @ RINKU	BISHNU PRASAD PRADHAN	SPL.TASK FORCE /20 /2020
		VS	VS	()
		STATE OF ODISHA		//
34	D-BLAPL/2086/2024	ARUN KUMAR BEHERA	JITENDRA SAMANTARAY	PURUSHOTTAMPUR /76 /2010
		VS	VS	()

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35	D-BLAPL/2087/2024	STATE OF ODISHA DHARMENDRA NAYAK VS	BISWAJIT RANJAN TRIPATHY VS	// ADVA /88 /2021 0
36	D-BLAPL/2089/2024	STATE OF ODISHA SUBRAT KUMAR PATRA VS	ROHIT RANJAN RAY VS	// //0 0
37	D-CMAPL/2834/2024	STATE OF ODISHA ORGANIZING SECY., PETROLEUM PRODUCTS HANDLING AND CARRIERS EMPLOYEES UNION, CUTTACK	RAMKONA CHAKRABORTY VS	// // 0
38	D-CMAPL/2882/2024	BENUDHAR PRADHAN NANDA KISHORE SAHU VS	ADV. VS	// // 0
39	D-CMAPL/2900/2024	STATE OF ORISSA DHANESWAR ROUT VS	A. ROUTRAY VS	// // 0
40	D-CMAPL/2986/2024	STATE OF ODISHA KALU CHARAN ROUT VS	adv. VS	// // 0
41	D-CMP/2842/2024	THE REGISTRAR CO OPERATIVE SOCIETIES, BBSR PRAMOD KUMAR BISWAL VS	PRASANTA KUMAR MOHANTY (2) VS	// // 0
42	D-CMP/2849/2024	SUBASH CHANDRA BISWAL ARJUN SETHY VS	J.PRADHAN VS	// // 0
43	D-CMP/2932/2024	THE NATIONAL HIGHWAY AUTHORITY OF INDIA, NEW DELHI RATNAKAR PRADHAN VS	PRAFULLA KUMAR KAR VS	// // 0
44	D-CONTC/2750/2024	BANTALIGRAM CO-OPERATIVE SOCIETY, PURI SHAKTI PRASAD MISHRA VS	adv. VS	// // 0
45	D-CONTC/2752/2024	REGHU G., DIRECTOR OF TECHNICAL EDUCATION AND TRAINING, ODISHA SURESH KUMAR HOTA VS	ADV. VS	// // 0
		SUSHIL KUMAR LOHANI, SECY. TO GOVT., PR AND DW DEPT.		//

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46	D-CONTC/2753/2024	KAILASH CHANDRA PANIGRAHI VS SUSHIL KUMAR LOHANI, SECY. TO GOVT., PR AND DW DEPT.	ADV. VS	// 0
47	D-CONTC/2755/2024	SARAT KUMAR PANDA VS VISHAL K.DEV, PRINCIPAL SECY. TO GOVT., FINANCE DEPT.	ADV. VS	// 0
48	D-CONTC/2756/2024	PRAMOD KUMAR SAHU VS SUKANTA KISHORE JENA, CHIEF DISTRICT AGRICULTURE OFFICER, SUNDERGARH	ADV. VS	// 0
49	D-CONTC/2770/2024	CHAKRADHARA NAIK VS SIDDHARTH SHANKAR SWAIN, COLLECTOR CUM DIST. MAGISTRATE, ANGUL	ANIMESH MOHANTY VS	// 0
50	D-CONTC/2771/2024	BIDYADHAR SAHOO VS B.K.PANDY, SR. MANAGER H.R. NTPC LTD., ANGUL	SUVENDU KUMAR RAY VS	// 0
51	D-CONTC/2775/2024	RABINARAYAN SAHOO VS B.K.PANDY, SR. MANAGER H.R. NTPC LTD., ANGUL	ADV. VS	// 0
52	D-CONTC/2777/2024	NATABAR SAHOO VS B.K.PANDY, SR. MANAGER H.R. NTPC LTD., ANGUL	ADV. VS	// 0
53	D-CONTC/2784/2024	RINARANI KANHAR VS ANU GARG, I.A.S.	ADV. VS	// 0
54	D-CONTC/2788/2024	BINOD KUMAR BAG VS UMESH SINGH, G.M., EAST COAST RAILWAY	ADV. VS	// 0
55	D-CONTC/2796/2024	DR.BISWAJIT MISHRA VS SURESH BASISTH, I.A.S.	ADV. VS	// 0
56	D-CONTC/2801/2024	SURESH CHANDRA MIRDHA VS SATYABRATA SAHU, COMMNR. CUM SECY. FOREST AND ENVIORNMENT DEPT.	ADV. VS	// 0
57	D-CONTC/2803/2024	BHABINI PADHI	ADV.	//

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		VS	VS	0
58	D-CONTC/2807/2024	SIBANANDA SWAIN, O.A.S. HARIHARA SETHY	ADV.	//
		VS	VS	0
59	D-CONTC/2813/2024	ANU GARG, I.A.S. JATINDRA KUMAR ROUT	ADV.	//
		VS	VS	0
60	D-CONTC/2814/2024	PRADEEP KUMAR JENA, CHIEF SECY., G.A. DEPT., BBSR PRADEEPTA SAHOO	ADV.	//
		VS	VS	0
61	D-CONTC/2820/2024	PRADEEP KUMAR JENA, CHIEF SECY., G.A. DEPT., BBSR SUNIL KUMAR BEHERA	ADV.	//
		VS	VS	0
62	D-CONTC/2822/2024	PRADEEP KUMAR JENA, CHIEF SECY., G.A. DEPT., BBSR SANTILATA SETHI	ADV.	//
		VS	VS	0
63	D-CONTC/2833/2024	HEMANTA KUMAR HOTA, SUPERINTENDENT ENGINEER, UPPER KOLAB IRRIGATION DIVISION, KORAPUT RANJAN KUMAR MISHRA	ADV.	//
		VS	VS	0
64	D-CONTC/2835/2024	PRIYADARSHI SANGRAM KESHARI KHUNTIA, TAHASILDAR BHADRAK DR. SANKARSAN MISHRA	SUBHADUTTA ROURTRAY	//
		VS	VS	0
65	D-CONTC/2839/2024	MANJULATA MALLICK, SECY., I.C. B.S.E., ODISHA, CUTTACK JYOTI RANJAN PANDA	ADV.	//
		VS	VS	0
66	D-CONTC/2870/2024	DR. ARABINDA KUMAR PADHEE, IAS SANTOSH KHORA	ADV.	//
		VS	VS	0
67	D-CONTC/2873/2024	R.P. KOCHE, I.P.S. KHRABDI BEHERA	ADV.	//
		VS	VS	0
68	D-CONTC/2875/2024	SURENDRA KUMAR, I.A.S. NIRMAL KUMAR MISHRA	ADV.	//
		VS	VS	0

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69	D-CONTC/2878/2024	BHABANI SHANKAR CHAYANI, DIRECTOR HIGHER EDUCATION DEPT. DR. PRAKASH CHANDRA PADHY VS	ADV. VS	// // 0
70	D-CONTC/2881/2024	ARAVINDA AGRAWAL, COMMISSIONER CUM SECY. TO GOVT., HIGHER EDUCATION DEPT. MAHESH CHANDRA KAR VS	ADV. VS	// // 0
71	D-CONTC/2886/2024	BHABANI SHANKAR CHAYANI, DIRECTOR, HIGHER EDUCATION DEPT. SUDAM CHARAN SETHI VS	ADV. VS	// // 0
72	D-CONTC/2894/2024	PRATIVA MANJARI DAS, DISTRICT EDUCATION OFFICER, BALASORE PANTALU JAGANNATH RAO @ P. JAGANNATH RAO VS	ADV. VS	// // 0
73	D-CONTC/2901/2024	VIR IKRAM YADAV, COMMNR. CUM SECY., FOOD SUPPLY AND CONSUMER WELFARE DEPT., ODISHA, BBSR. LYSAINDER SAHOO VS	ADV. VS	// // 0
74	D-CONTC/2935/2024	PRAMOD KUMAR SARANGI, DISTRICT EDUCATION OFFICER, KANDHAMAL ANIL KUMAR RANA VS	ADV. VS	// // 0
75	D-CONTC/2938/2024	SUBASH CHANDRA BARIK VS	ADV. VS	// // 0
76	D-CONTC/2945/2024	SATYABRATA SAHU, ADDL. CHIEF SECY. REVENUE AND DISASTER MANAGEMENT DEPT. NABA KRISHNA MAHAPATRA VS	ADV. VS	// // 0
77	D-CONTC/2983/2024	JYOTIRANJAN MISHRA, DIRECTOR OF ELEMENTARY EDUCATION, ORISSA SURENDRA MOHANTY VS	ADV. VS	// // 0
78	D-CONTC/2987/2024	MANOJ KUMAR BARIK RABINDRANATH MISHRA VS	ADV. VS	// // 0
79	D-CONTC/2988/2024	SATYABRATA SAHU, I.A.S. SUBASH CHANDRA BARIK VS	ADV. VS	// // 0
		SATYABRATA SAHU, ADDL. CHIEF SECY. TO GOVT., REVENUE AND DISASTER MANAGEMENT DEPT.		//

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80	D-CONTC/2989/2024	RANJAN KUMAR RAY VS ASWATHY S., I.A.S.	PRAFULLA KUMAR MOHAPATRA VS	// 0 //
81	D-CONTC/2990/2024	NABAGHANA SWAIN VS SATYABRATA SAHU, I.A.S.	ADV. VS	// 0 //
82	D-CONTC/2991/2024	RATNAKAR NETI VS PRATYUSH DIWAKAR, I.P.S.	GYANENDRA CHANDRA SWAIN VS	// 0 //
83	D-CONTC/2992/2024	PRASANTA KUMAR NAIK VS SATYABRATA SAHU, ADDL. CHIEF SECY. TO GOVT., FOREST AND ENVIORNMENT AND CLIMATE CHANGE DEPT.	ADV. VS	// 0 //
84	D-CRLA/2012/2024	KANTARAM BESAN VS STATE OF ODISHA	SUNIL KUMAR PANDA VS	LEPHRIPADA /132 /2020 0 //
85	D-CRLA/2015/2024	BINODINI BHAINSA@REBATI VS STATE OF ODISHA	SUNIL KUMAR PANDA VS	KUCHINDA /69 /2017 0 //
86	D-CRLA/2044/2024	M.RAJESH PATRA VS STATE OF ODISHA	RAMANI KANTA PATTANAIAK VS	RAIKIA /71 /2021 0 //
87	D-CRLA/2091/2024	DEEPAK KUMAR SAHU @ DIPAK SAHU VS STATE OF ODISHA	BHARAT BHUSAN ROURTRAY VS	SUNDARGARH TOWN /324 /2023 0 //
88	D-CRLLP/2069/2024	STATE OF ODISHA VS ABHAYA KUMAR MAJHI	SANGRAM DAS S.C.(VIGILANCE) VS	BALASORE VIGILANCE /42 /2014 0 //
89	D-CRLMC/1952/2024	SOUMYA RANJAN SINGH VS STATE OF ODISHA	ANSHUMAN NANDA VS	HIRAKUD /85 /2023 0 //
90	D-CRLMC/1977/2024	BALIA @ BALARAM SAHU VS STATE OF ODISHA	SOUBHAGYA KUMAR DASH VS	BADABAZAR /13 /2015 0 //
91	D-CRLMC/1983/2024	UMA NAYAK	JYOTIRMAYA SAHOO	//0



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		VS	VS	()
		STATE OF ODISHA		//
92	D-CRLMC/1984/2024	GANESH SETHI	JYOTIRMAYA SAHOO	//0
		VS	VS	()
		STATE OF ODISHA		//
93	D-CRLMC/1992/2024	SUBASH CHANDRA MAJHI @ SUBASH MAJHI	BASANTA KUMAR MAHAPATRA	JATNI P.S. /250 /2017
		VS	VS	()
		STATE OF ODISHA		//
94	D-CRLMC/1998/2024	SUSANTA KUMAR DAS	DEEPALI MAHAPATRA	MANGALA BAG /167 /2019
		VS	VS	()
		STATE OF ODISHA		//
95	D-CRLMC/1999/2024	RUPESH KUMAR SAMAL @ SETU	ADITI HOTA	BANTALA /111 /2009
		VS	VS	()
		STATE OF ODISHA		//
96	D-CRLMC/2004/2024	KRUPASINDHU BISWAL	ASHOK KUMAR SAHOO	CHHENDIPADA /242 /2014
		VS	VS	()
		STATE OF ODISHA		//
97	D-CRLMC/2018/2024	ASHOK KUMAR DAS	ADITI HOTA	PURI SADAR /395 /2020
		VS	VS	()
		STATE OF ODISHA		//
98	D-CRLMC/2021/2024	TULU@ BIRANCHI NARAYAN MOHANTY	SARATHI JYOTI MOHANTY	BANTALA /142 /2013
		VS	VS	()
		STATE OF ODISHA		//
99	D-CRLMC/2023/2024	RAHAMAN KHAN	BHARAT JALLI	BANAPUR P.S. /12 /2021
		VS	VS	()
		STATE OF ODISHA		//
100	D-CRLMC/2027/2024	JITENDRA NATH PATNAIK	UMESH CHANDRA PATNAIK	BALASORE VIGILANCE /51 /2009
		VS	VS	()
		ENFORCEMENT DIRECTORATE, GOVT. OF INDIA		//
101	D-CRLMC/2030/2024	KUNJABIHARI CHINARA	BHARAT JALLI	TALCHER TOWN /391 /2022
		VS	VS	()
		STATE OF ODISHA		//
102	D-CRLMC/2034/2024	KABI @ PRABIN KUMAR ROUT @ PRABIN ROUL	BHABANI SHANKAR DASPARIDA	NARLA /30 /2022
		VS	VS	()

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103	D-CRLMC/2038/2024	STATE OF ODISHA KARUNAKAR MAHARANA VS	USHARANI PATI VS	// KHANTAPADA /162 /2006 ()
104	D-CRLMC/2046/2024	STATE OF ODISHA BIPIN@BIPANI PARIDA VS	AKSHAYA KUMAR SAHOO VS	// RANPUR /174 /2017 ()
105	D-CRLMC/2058/2024	STATE OF ODISHA KAILASH CHANDRA NAHAK VS	DIBYAJYOTI SAHOO VS	// GOSANINUAGAM /37 /2021 ()
106	D-CRLMC/2094/2024	STATE OF ODISHA BAPI @ PRASANNA KUMAR PRADHAN VS	AKSHAYA KUMAR SAHOO VS	// RANPUR /96 /2022 ()
107	D-CRLMC/2095/2024	STATE OF ODISHA SULTAN SAHA VS	JAJATI KESHARI KHUNTIA VS	// / /0 ()
108	D-CRLMC/2096/2024	STATE OF ODISHA AVANTI DAS MOHAPATRA VS	DEBI PRASAD MOHAPATRA VS	// / /0 ()
109	D-CRLMC/2097/2024	ARPITA MOHARANA KASHINATHA PRADHAN VS	ASHOK KUMAR SWAIN (1) VS	// GANIA /35 /2010 ()
110	D-CRLMC/2098/2024	STATE OF ODISHA VIKASH DHANCHOLIA VS	SUSANTA SEKHAR MOHAPATRA VS	// / /0 ()
111	D-CRLMP/1956/2024	STATE OF ODISHA JUDHISTIRA SAHOO VS	JYOTIRMAYA SAHOO VS	// / /0 ()
112	D-CRLMP/1965/2024	STATE OF ODISHA M/S. MANAPPURAM FINANCE LTD., BBSR VS	T.K.J. SAMANTA VS	// / /0 ()
113	D-CRLMP/1967/2024	STATE OF ODISHA M/S.MANAPPURAM FINANCE LTD., BBSR VS STATE OF ODISHA	T.K.J.SAMANTA VS	// / /0 ()

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114	D-CRLMP/1994/2024	AJIT KUMAR PADHAN VS STATE OF ODISHA	ALOK KUMAR DAS VS	//0 0 //
115	D-CRLMP/2009/2024	TUSHAR RANJAN SAMAL VS STATE OF ODISHA	PRASANTA KUMAR SATAPATHY VS	//0 0 //
116	D-CRLMP/2013/2024	AJIT KUMAR DAS VS STATE OF ODISHA	SAMVIT MOHANTY VS	//0 0 //
117	D-CRLMP/2048/2024	MINAKETAN SAHANI VS STATE OF ODISHA	PADMANAVA JENA VS	//0 0 //
118	D-CRLMP/2053/2024	LAXMIKANT UPADHYAY VS STATE OF ODISHA	SAKTI MOHAN BEHERA VS	//0 0 //
119	D-CRLMP/2059/2024	PRAMODINI PAIKRAY VS STATE OF ODISHA	NIRANJAN PANDA VS	//0 0 //
120	D-CRLREV/2024/2024	SITA @ SASMITA BEHERA VS STATE OF ODISHA	MANOJ KUMAR NAYAK VS	BALASORE VIGILANCE /18 /2005 0 //
121	D-CRLREV/2040/2024	HARI OM VS STATE OF ODISHA	CHITTA RANJAN SAHU VS	//0 0 //
122	D-CRLREV/2056/2024	PRAKASH KUMAR CHOUDHURY VS STATE OF ODISHA	AKSHAYA KUMAR SAHOO VS	KHARIAR /220 /2013 0 //
123	D-CRLREV/2090/2024	RAMESH JENA VS STATE OF ODISHA	SANTOSH CHANDRA ATABUDHI VS	//0 0 //
124	D-FAO/2790/2024	REGIONAL MANAGER, ORIENTAL INSURANCE CO.LTD., BBSR VS NIHAR RANJAN SAHOO	SOMNATH ROY VS	// 0 //
125	D-FAO/2972/2024	CHAMPABATI MALLIK	J.K.MISHRA (2)	//

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		VS	VS	0
		STATE OF ODISHA		//
126	D-JCRLA/1958/2024	PRAMOD KAUDI	ADV.	DHARUADIHI /25 /2017
	JCRLA/7/2024	VS	VS	DISTRICT & SESSIONS JUDGE,SUNDERGARH(Sun
		STATE OF ODISHA		ST/000079/2017
127	D-JCRLA/1960/2024	SUJIT MAJHI	ADV.	RAJGANGPUR /265 /2020
	JCRLA/8/2024	VS	VS	A.D.J.,SUNDARGARH(Sundargarh)
		STATE OF ODISHA		ST/000001/2021
128	D-JCRLA/1963/2024	PADMALOCHAN PRADHAN	ADV.	LEPHRIPADA /45 /2016
	JCRLA/9/2024	VS	VS	A.D.J.,SUNDARGARH(Sundargarh)
		STATE OF ODISHA		ST/000078/2016
129	D-MACA/2749/2024	SUBASH CHANDRA SAMAL	PRADEEP KUMAR MISHRA	//
		VS	VS	0
		KRUSHNA CHANDRA GARABADU		//
130	D-MACA/2779/2024	MAMATA MURMU	BIRANCHI NARAYAN RATH	//
		VS	VS	0
		SATYAJEET MADALA		//
131	D-MATA/2951/2024	KSHANAPRAVA PANDA	HRUDANANDA MOHAPATRA	//
		VS	VS	0
		JOGESH CHANDRA SUKLA		//
132	D-MATA/2969/2024	DURYODHAN BARIK	NITYANANDA BEHURIA	//
		VS	VS	0
		RAJALAXMI BARIK		//
133	D-MATA/2976/2024	NIROD KUMAR MOHARANA	GOPINATH MISHRA	//
		VS	VS	0
		DILLIP KUMAR OJHA		//
134	D-OTAPL/2890/2024	PRINCIPAL COMMISSIONER, CGST AND CENTRAL EXCISE, BBSR	PRASENJEET MOHAPATRA	//
		VS	VS	0
		M/S. T.S. ALLOYS LTD., NAYAPALLI, BBSR		//
135	D-RPFAM/2911/2024	DIBYASHREE OJHA	GOPINATH MISHRA	//
		VS	VS	0
		DILLIP KUMAR OJHA		//
136	D-RPFAM/2940/2024	NABAGHANA SAHOO	UMA CHARAN MISHRA	//
		VS	VS	0

## ORISSA HIGH COURT

**FILING REPORT AS ON :19/01/2024**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
137	D-RPFAM/2964/2024	SMRUTI PRAVA SAHOO TULARAM PRADHANI VS GHASIMANI PRADHANI	TUKUNA KUMAR MISHRA VS	// // 0 //
138	D-RSA/2847/2024	CHAMPA KAMPA VS DUHITA KAMPA	BUDHIRAM DAS VS	// // 0 //
139	D-RSA/2953/2024	AUGUSTUS BADA VS PRASHANT MINZ	BYOMOKESH SAHOO VS	// // 0 //
140	D-RSA/2980/2024	BENU SAHOO@BENUDHAR SAHOO VS MANAGING DIRECTOR, SARASWATIPUR KRUSAKA SEBA COOPERATIVE SOCIETY LTD.	NIRANJAN SINGH (1) VS	// // 0 //
141	D-RVWPET/2819/2024	EXE. ENGINEER, GANJAM NORTH ELECTRICAL DIVISION, SOUTHCO VS OMBUDSMAN II	PRONOY MOHANTY VS	// // 0 //
142	D-RVWPET/2895/2024	STATE OF ODISHA VS DILIP KUMAR MOHANTY	TARUN PATNAIK,A.S.C VS	// // 0 //
143	D-TRP(C)/2746/2024	SWARNA LATA SAMAL VS PRAMATH KUMAR JENA	RANJIT MOHANTY VS	// // 0 //
144	D-TRP(C)/2922/2024	ITISHREE PRADHAN VS SUBRAT RANJAN KAPA	NITYANANDA BEHURIA VS	// // 0 //
145	D-TRP(C)/2977/2024	ITISHREE PRADHAN VS SUBRAT RANJAN KAPA	NITYANANDA BEHURIA VS	// // 0 //
146	D-TRP(C)/2984/2024	NANDA DAS VS SATYANARAYAN MOHANTY	TUKUNA KUMAR MISHRA VS	// // 0 //
147	D-WA/2806/2024	STATE OF ODISHA VS RAGHUNATH OJHA	TARUN PATNAIK, A.S.C. VS	// // 0 //

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148	D-WA/2811/2024	MANORAMA MISHRA VS STATE OF ODISHA	BHABANI SANKAR TRIPATHY (1) VS	// 0 //
149	D-WA/2816/2024	STATE OF ODISHA VS ASHOK KUMAR PATRA	TARUN PATNAIK, A.S.C. VS	// 0 //
150	D-WA/2830/2024	SUJITA PRADHAN VS STATE OF ODISHA	BUDHADEV ROUTRAY VS	// 0 //
151	D-WA/2836/2024	STATE OF ODISHA VS SADASHIBA DAKUA	PRAVAT KUMAR MUDULI, A.G.A. VS	// 0 //
152	D-WA/2837/2024	STATE OF ODISHA VS SUNITA TOPPO	SUKUMAR GHOSH, A.G.A. VS	// 0 //
153	D-WA/2841/2024	STATE OF ODISHA VS LAXMI PAIKARAY	PRAVAT KUMAR MUDULI,A.G.A VS	// 0 //
154	D-WA/2904/2024	STATE OF ODISHA VS JAGMOHAN SAHANI	PURNA CHANDRA DAS,A.S.C VS	// 0 //
155	D-WA/2937/2024	STATE OF ODISHA VS SAHADEV PARIDA	TARUN PATNAIK, A.S.C. VS	// 0 //
156	D-WA/2943/2024	JAYARAM NAYAK VS BALARAM SWAIN	SOUMYA RANJAN MOHANTY VS	// 0 //
157	D-WA/2950/2024	STATE OF ODISHA VS SANJUKTA SARANGI	BIPLAB MOHANTY,A.G.A VS	// 0 //
158	D-WA/2955/2024	STATE OF ODISHA VS KAMALAKANTA MALLICK	HARAMOHAN DHAL,A.G.A VS	// 0 //
159	D-WA/2961/2024	BIJAYA KUMAR DAS	SAPAN KUMAR PAL	//

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		VS	VS	0
		STATE OF ODISHA		//
160	D-WA/2978/2024	STATE OF ODISHA	TARUN PATNAIK,A.S.C	//
		VS	VS	0
		KISHORE KUMAR MAHARANA		//
161	D-WP(C)/2736/2024	MAHENDRA DEHERIA	ER. DEBASHISHA HOTA	//
		VS	VS	0
		STATE OF ODISHA		//
162	D-WP(C)/2737/2024	ER. DEBASHISHA HOTA		//
		VS	VS	0
		STATE OF ODISHA		//
163	D-WP(C)/2738/2024	SATYENDRA KUMAR MISHRA	SITANSU MOHAN SINGH	//
		VS	VS	0
		STATE OF ODISHA		//
164	D-WP(C)/2739/2024	SATYENDRA KUMAR MISHRA	SITANSU MOHAN SINGH	//
		VS	VS	0
		STATE OF ODISHA		//
165	D-WP(C)/2740/2024	M/S. SKM INFRAVENTURE PVT. LTD. KEONJHAR	SITANSU MOHAN SINGH	//
		VS	VS	0
		STATE OF ODISHA		//
166	D-WP(C)/2741/2024	BISWAJIT BEHERA	SITANSU MOHAN SINGH	//
		VS	VS	0
		STATE OF ODISHA		//
167	D-WP(C)/2742/2024	M/S. CDM CONSTRUCTION PVT. LTD. BBSR	SITANSU MOHAN SINGH	//
		VS	VS	0
		STATE OF ODISHA		//
168	D-WP(C)/2743/2024	PRASANNA KUMAR CHOUDHURY	SITANSU MOHAN SINGH	//
		VS	VS	0
		STATE OF ODISHA		//
169	D-WP(C)/2744/2024	NRUSINGHA CHARAN BISWAL	PRADIPTA KUMAR PATTANAYAK	//
		VS	VS	0
		STATE OF ODISHA		//
170	D-WP(C)/2745/2024	SANJUKTA RATH	PRADIPTA KUMAR PATTANAYAK	//
		VS	VS	0

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171	D-WP(C)/2747/2024	STATE OF ODISHA BIPIN BIHARI MUDULI VS	PRADIPTA KUMAR PATTANAYAK VS	// // 0
172	D-WP(C)/2748/2024	STATE OF ODISHA RUSENDRA KUMAR SAHOO VS	PRADIPTA KUMAR PATTANAYAK VS	// // 0
173	D-WP(C)/2751/2024	STATE OF ODISHA DILLIP KUMAR SWAIN VS	DEBENDRA PRADHAN VS	// // 0
174	D-WP(C)/2754/2024 WP(C)/1173/2024	TPCODL, CUTTACK ELECTRICAL DIVISION SASI BHUSANA JENA VS	SAILABALA JENA VS	// // 0
175	D-WP(C)/2757/2024 WP(C)/1170/2024	STATE OF ODISHA SANTOSH KUMAR PATRA VS	SAILABALA JENA VS	// // 0
176	D-WP(C)/2758/2024	STATE OF ODISHA ORISSA MANGANESE AND MINERALS LTD., BBSR VS	SARADA PRASSANA SARANGI VS	// // 0
177	D-WP(C)/2759/2024	STATE OF ODISHA NUCLEUS INSTITUTE OF MEDICAL SCIENCES, JAGATSINGHPUR VS	DEVI PRASAD DASH VS	// // 0
178	D-WP(C)/2760/2024	THE COMMNR.-CUM-SECY., DEPT. OF H AND FW, BBSR RITIK HARIJAN VS	AJIT PATNAIK VS	// // 0
179	D-WP(C)/2761/2024	STATE OF ODISHA JITU HARIJAN VS	AJIT PATNAIK VS	// // 0
180	D-WP(C)/2762/2024	STATE OF ODISHA LOHIT KUMAR MANGARAJ VS	BIJAYA KUMAR BEHERA 1 VS	// // 0
181	D-WP(C)/2763/2024	STATE OF ODISHA G. SANTOSH VS	BIJAYA KUMAR BEHERA 1 VS	// // 0
		STATE OF ODISHA		//



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182	D-WP(C)/2764/2024	M. PRADIP KUMAR PATRA VS STATE OF ODISHA	BIJAYA KUMAR BEHERA 1 VS	// 0 //
183	D-WP(C)/2765/2024	PRAMOD KUMAR SAHU VS COLLECTOR, KEONJHAR	AMIT PRASAD BOSE VS	// 0 //
184	D-WP(C)/2766/2024	NANDINI CHOUDHURY VS STATE OF ODISHA	BIJAYA KUMAR BEHERA 1 VS	// 0 //
185	D-WP(C)/2767/2024	RENU SETHI VS STATE OF ODISHA	BIJAYA KUMAR BEHERA 1 VS	// 0 //
186	D-WP(C)/2768/2024	LACHHU MOHAN SAHU @ LACHHAMAN SAHU VS COLLECTOR, KEONJHAR	AMIT PRASAD BOSE VS	// 0 //
187	D-WP(C)/2769/2024	SUBASINI DASH VS STATE OF ODISHA	BIJAYA KUMAR BEHERA 1 VS	// 0 //
188	D-WP(C)/2772/2024	SAI PRASAD PATNAIK VS STATE OF ODISHA	BIJAYA KUMAR BEHERA 1 VS	// 0 //
189	D-WP(C)/2773/2024	SHRABAN KUMAR SAHU VS COLLECTOR, KEONJHAR	AMIT PRASAD BOSE VS	// 0 //
190	D-WP(C)/2774/2024	ARUN NAYAK @ NAHAK VS STATE OF ODISHA	BIJAYA KUMAR BEHERA 1 VS	// 0 //
191	D-WP(C)/2776/2024	KUMARI NAHAK VS STATE OF ODISHA	BIJAYA KUMAR BEHERA 1 VS	// 0 //
192	D-WP(C)/2778/2024	LOHIT KUMAR MANGARAJ VS STATE OF ODISHA	BIJAYA KUMAR BEHERA 1 VS	// 0 //
193	D-WP(C)/2780/2024	SUDEEP KUMAR PRADHAN	ANIL KUMAR DAS	//

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		VS	VS	0
194	D-WP(C)/2781/2024	STATE OF ODISHA RABINARAYAN NAIK	AMIT PRASAD BOSE	//
		VS	VS	0
195	D-WP(C)/2782/2024	COLLECTOR, KEONJHAR SUBASINI NAIK	AMIT PRASAD BOSE	//
		VS	VS	0
196	D-WP(C)/2783/2024	COLLECTOR, KEONJHAR KANDARPA KUMAR SAHOO @ KANDARPA SAHOO	AMIT PRASAD BOSE	//
		VS	VS	0
197	D-WP(C)/2785/2024	COLLECTOR, KEONJHAR UTTAM NARAYAN SAHOO	AMIT PRASAD BOSE	//
		VS	VS	0
198	D-WP(C)/2786/2024	COLLECTOR, KEONJHAR PRAMOD KUMAR SAHU	AMIT PRASAD BOSE	//
		VS	VS	0
199	D-WP(C)/2787/2024	COLLECTOR, KEONJHAR PARBATI SAHOO	SUMITRA MOHANTY	//
		VS	VS	0
200	D-WP(C)/2789/2024	CUTTACK DEVELOPMENT AUTHORITY A.BALAKRISHNA RAO	GYANA RANJAN SETHI	//
		VS	VS	0
201	D-WP(C)/2791/2024	STATE OF ODISHA SABYASACHI SINGH	SUSANTA KUMAR DASH	//
	WP(C)/1204/2024	VS	VS	0
202	D-WP(C)/2792/2024	STATE OF ODISHA PARAMANANDA PRADHAN	ASHOK KUMAR MOHANTY	//
		VS	VS	0
203	D-WP(C)/2793/2024	STATE OF ODISHA RABINDRA NATH SAHOO	ASHOK KUMAR MOHANTY	//
		VS	VS	0
204	D-WP(C)/2794/2024	STATE OF ODISHA HAREKRUSHNA MOHARANA	PRASANNA KUMAR SAHOO	//
		VS	VS	0

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205	D-WP(C)/2795/2024	STATE OF ODISHA ADIL IMAM KHAN VS RESERVE BANK OF INDIA, BBSR	DHANESWAR BEHERA VS	// // 0 //
206	D-WP(C)/2797/2024	BINODINI PANDA VS STATE OF ODISHA	PRASANNA KUMAR SAHOO VS	// 0 //
207	D-WP(C)/2798/2024	AMULYA CHARAN DAS VS STATE OF ODISHA	BHUBANESWAR DASH VS	// 0 //
208	D-WP(C)/2799/2024	KAMINI SAMAL VS STATE OF ODISHA	GOPAL CHARAN MOHANTY VS	// 0 //
209	D-WP(C)/2800/2024	MONALISA ROUT VS STATE OF ODISHA	PRAMOD KUMAR ROUT VS	// 0 //
210	D-WP(C)/2802/2024	PUSPITA KUMARI NATH VS STATE OF ODISHA	ABHIRAM SWAIN VS	// 0 //
211	D-WP(C)/2804/2024	ABHIMANYU THAKUR VS UNION OF INDIA	SONITA BISWAL VS	// 0 //
212	D-WP(C)/2805/2024	ALPANA DALEI VS STATE OF ODISHA	ABHIRAM SWAIN VS	// 0 //
213	D-WP(C)/2808/2024	KANHU CHARAN SAMAL VS STATE OF ODISHA	KSHIROD KUMAR ROUT VS	// 0 //
214	D-WP(C)/2809/2024	DASARATHI PADHI VS COMMN.-CUM-SECY., CO-OP. DEPT., BBSR	DIPTI RANJAN BHOKTA VS	// 0 //
215	D-WP(C)/2810/2024	DEBENDRANATH MOHANTA VS STATE OF ODISHA	SWAPNIL ROY VS	// 0 //

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
216	D-WP(C)/2812/2024	BINOD KUMAR DEO VS STATE OF ODISHA	SWAPNIL ROY VS	// 0 //
217	D-WP(C)/2815/2024	PADMANAV MAHANTA VS STATE OF ODISHA	PRASANTA KUMAR MISHRA VS	// 0 //
218	D-WP(C)/2817/2024	TRILOCHAN SAMAL VS STATE OF ODISHA	UPENDRA KUMAR SAMAL VS	// 0 //
219	D-WP(C)/2818/2024	RABINDRA KUMAR SAHOO VS STATE OF ODISHA	PRASANTA KUMAR MISHRA VS	// 0 //
220	D-WP(C)/2821/2024	GOBINDA CHANDRA PRADHAN VS UNION OF INDIA	DR.PURUSOTTAM CHULI VS	// 0 //
221	D-WP(C)/2823/2024	PRITILATA MOHAPATRA VS STATE OF ODISHA	RAMDAS ACHARY VS	// 0 //
222	D-WP(C)/2824/2024	MURALIDHAR MUDULI VS STATE OF ODISHA	SAMEER KUMAR DAS VS	// 0 //
223	D-WP(C)/2825/2024	ANIL KUMAR GURU VS STATE OF ODISHA	SANTOSH KUMAR PATTANAİK VS	// 0 //
224	D-WP(C)/2826/2024	MALATILATA DEI VS DEPARTMENT OF HIGHER EDUCATION, BBSR	DR. BINODA KUMAR MISHRA VS	// 0 //
225	D-WP(C)/2827/2024	PRATIVA DAS VS STATE OF ODISHA	DR. BINODA KUMAR MISHRA VS	// 0 //
226	D-WP(C)/2828/2024	CHANDRA KUMAR BEHERA VS STATE OF ODISHA	JAGABANDHU SAHU VS	// 0 //
227	D-WP(C)/2829/2024	RAMJANAK MOURYA	PRASANNA KUMAR PARHI	//

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		VS	VS	0
		STATE OF ODISHA		//
228	D-WP(C)/2831/2024	KANHU CHARAN MOHAPATRA	SUKANTA KUMAR MISHRA	//
		VS	VS	0
		STATE OF ODISHA		//
229	D-WP(C)/2832/2024	GADADHAR MUDULI	AMITAV TRIPATHY	//
		VS	VS	0
		STATE OF ODISHA		//
230	D-WP(C)/2838/2024	SHAIKH AWESH RAZA	TUKUNA KUMAR MISHRA	//
		VS	VS	0
		CHAIRMAN UTKAL GRAMIN BANK, KALAHANDI		//
231	D-WP(C)/2840/2024	DEBIDATTA MISHRA	SANTOSH KUMAR PATTANAİK	//
		VS	VS	0
		STATE OF ODISHA		//
232	D-WP(C)/2843/2024	SULOCHANA DEI @ PRADHAN @ SWAIN	BUDHIRAM DAS	//
	WP(C)/1191/2024	VS	VS	0
		INDRAMANI SWAIN		//
233	D-WP(C)/2844/2024	CHINNA RAO V.	NIRANJAN NAYAK	//
		VS	VS	0
		UNION OF INDIA		//
234	D-WP(C)/2845/2024	RAKESH KUMAR ROUSTRAY	SYAMALENDU PATTNAİK	//
		VS	VS	0
		R.T.O., ROURKELA		//
235	D-WP(C)/2846/2024	PURUSHOTTAM SAHOO	SATYABADI MANTRY	//
		VS	VS	0
		PROJECT DIRECTOR, NHAI, SAMBALPUR		//
236	D-WP(C)/2848/2024	NARENDRA KUMAR RAY CHOUDHURY	SUBHRANSU THAKUR	//
		VS	VS	0
		THE CHIEF MANAGER, SBI, MAIN BRANCH, PURI		//
237	D-WP(C)/2850/2024	LAXMI NAIK	TIKERAM MEHER	//
		VS	VS	0
		STATE OF ODISHA		//
238	D-WP(C)/2851/2024	SURENDRA SAHU	TIKERAM MEHER	//
		VS	VS	0

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239	D-WP(C)/2852/2024	STATE OF ODISHA UTTAM MEHER VS	TIKERAM MEHER VS	// // 0
240	D-WP(C)/2853/2024	STATE OF ODISHA ANUP KUMAR SAHOO VS	DINESH KUMAR PANDA VS	// // 0
241	D-WP(C)/2854/2024	STATE OF ODISHA BHAGYABATI NAG VS	TIKERAM MEHER VS	// // 0
242	D-WP(C)/2855/2024	STATE OF ODISHA RAKESH PUTEL VS	TIKERAM MEHER VS	// // 0
243	D-WP(C)/2856/2024	STATE OF ODISHA MMCHT GNM TRAINING CENTRE, KANDHAMAL VS	AKSHAYA KUMAR PANDEY VS	// // 0
244	D-WP(C)/2857/2024	STATE OF ODISHA SUBIDHA PARUA VS	TIKERAM MEHER VS	// // 0
245	D-WP(C)/2858/2024	STATE OF ODISHA RASMITA SAHOO VS	SUBHADUTTA ROURAY VS	// // 0
246	D-WP(C)/2859/2024	STATE OF ODISHA BHABANI SANKAR MEHER VS	TIKERAM MEHER VS	// // 0
247	D-WP(C)/2860/2024	STATE OF ODISHA DURGA CHARAN SARANGI VS	SATYA PRAKASH NATH VS	// // 0
248	D-WP(C)/2861/2024	GOVT. OF ODISHA BHIMSEN SETH VS	TIKERAM MEHER VS	// // 0
249	D-WP(C)/2862/2024	STATE OF ODISHA KORAMANI PRADHAN VS UNION OF INDIA	MIHIR SEKHAR SAHOO VS	// // 0 //

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250	D-WP(C)/2863/2024	BISWAJIT BARAL VS STATE OF ODISHA	ARUN KUMAR PATRA VS	// 0 //
251	D-WP(C)/2864/2024	SAROJ KUMAR SAHOO VS STATE OF ODISHA	NIHAL RATH VS	// 0 //
252	D-WP(C)/2865/2024	BIJAY KUMAR MOHAPATRA VS UNION OF INDIA	DEBENDRANATH MISRA VS	// 0 //
253	D-WP(C)/2866/2024	DR. SUSANTA KUMAR PATRA VS UNION OF INDIA	ASOK MOHANTY VS	// 0 //
254	D-WP(C)/2867/2024	KANAK LATA MAHALIK VS STATE OF ODISHA	UNMESH CHANDRA JENA VS	// 0 //
255	D-WP(C)/2868/2024	BISHNUPRIYA NAYAK VS STATE OF ODISHA	DAYANANDA MOHAPATRA VS	// 0 //
256	D-WP(C)/2869/2024 WP(C)/1202/2024	DEBASIS KUMAR PADHY VS STATE OF ODISHA	SAUBHAGYA KUMAR SAMAL VS	// 0 //
257	D-WP(C)/2871/2024	BIJAYA CHANDRA PANDA VS UNION OF INDIA	DEBENDRANATH MISRA VS	// 0 //
258	D-WP(C)/2872/2024	KILASH CHANDRA BEHERA VS COLLECTOR, GANJAM	AKSHAYA KUMAR DORA VS	// 0 //
259	D-WP(C)/2874/2024	PURASTAMA MEHER @ PURUSOTTAM MEHER VS THE COLLECTOR, ANGUL	JIBAN RANJAN DASH VS	// 0 //
260	D-WP(C)/2876/2024	RAJENDRA KUMAR PATRA VS STATE OF ODISHA	SUBHRANSU BHUSAN MOHANTY VS	// 0 //
261	D-WP(C)/2877/2024	SANDHYARANI SAHOO	KISHORE CHANDRA RAJGURU MOHAPATRA	//

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		VS	VS	0
		STATE OF ODISHA		//
262	D-WP(C)/2879/2024	K.RAMA DEVI	BEDA PRAKASH PANDA	//
		VS	VS	0
		STATE OF ODISHA		//
263	D-WP(C)/2880/2024	SIBDHESWAR NAYAK	SUJAY SHANKER SINGHDEO	//
		VS	VS	0
		STATE OF ODISHA		//
264	D-WP(C)/2883/2024	M/S. NAGPUR ENGINEERING STRUCTURE COMPANY PVT. LTD., MAHARASHTRA	BIBEKANANDA BHUYAN	//
		VS	VS	0
		STATE OF ODISHA		//
265	D-WP(C)/2884/2024	JIBAN KUMAR SATPATHY	BHARAT JALLI	//
		VS	VS	0
		THE MANAGER U.CO BANK, BORIKINA BRANCH, JAGATSINGHPUR		//
266	D-WP(C)/2885/2024	LAXMI BEHERA	BEDA PRAKASH PANDA	//
		VS	VS	0
		STATE OF ODISHA		//
267	D-WP(C)/2887/2024	BINOD KUMAR PANIGRAHI	BIJAYA KUMAR ROUSTRAY	//
		VS	VS	0
		STATE OF ODISHA		//
268	D-WP(C)/2888/2024	BRAJENDRA KUMAR NAG	LAXMIKANTA MOHANTY	//
		VS	VS	0
		STATE OF ODISHA		//
269	D-WP(C)/2889/2024	UDDHABA CHARAN BEHERA	SATYABRATA MOHANTY	//
	WP(C)/1201/2024	VS	VS	0
		STATE OF ODISHA		//
270	D-WP(C)/2891/2024	FLEXI INFRASTRUCTURE PROJECTS LTD., JAMSHEDPUR	SUSANTA KUMAR DASH	//
		VS	VS	0
		STATE OF ODISHA		//
271	D-WP(C)/2892/2024	DILLIP KUMAR MOHANTY	SAROJ KUMAR BHUYAN	//
		VS	VS	0
		STATE OF ODISHA		//
272	D-WP(C)/2893/2024	SARAT KUMAR SATAPATHY	DILLIP KUMAR MOHAPATRA	//
		VS	VS	0



## ORISSA HIGH COURT

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
273	D-WP(C)/2896/2024	STATE OF ODISHA RAM PRASAD PRADHAN VS	DILLIP KUMAR MOHAPATRA VS	// // 0
274	D-WP(C)/2897/2024	STATE OF ODISHA ANIL KUMAR JENA VS	SHASHI BHUSAN JENA VS	// // 0
275	D-WP(C)/2898/2024	STATE OF ODISHA UNION OF INDIA, BBSR VS	PRABHU PRASANNA BEHERA VS	// // 0
276	D-WP(C)/2899/2024	NAMITA SUBUDHI GOURANG CHARAN SWAIN VS	BIPLAB KUMAR DASH VS	// // 0
277	D-WP(C)/2902/2024	STATE OF ODISHA SARAT CHANDRA SETHI VS	DILLIP KUMAR MOHAPATRA VS	// // 0
278	D-WP(C)/2903/2024	STATE OF ODISHA SIBA SANKAR PRADHAN VS	BHABA RANJAN KAR VS	// // 0
279	D-WP(C)/2905/2024	GOVT. OF ODISHA KAHNU CHARAN SETHY VS	KUNAL KUMAR SWAIN VS	// // 0
280	D-WP(C)/2906/2024	STATE OF ODISHA PURNIMA ROUT VS	DILLIP KUMAR MOHAPATRA VS	// // 0
281	D-WP(C)/2907/2024	STATE OF ODISHA RAMANATH ROUT VS	DILLIP KUMAR MOHAPATRA VS	// // 0
282	D-WP(C)/2908/2024	STATE OF ODISHA BUDHEI NAIK VS	AKSHAYA KUMAR SAHOO VS	// // 0
283	D-WP(C)/2909/2024	STATE OF ODISHA LILLY TETE VS GOVT. OF ODISHA	BHABA RANJAN KAR VS	// // 0 //

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
284	D-WP(C)/2910/2024	BIDULATA RATH VS STATE OF ODISHA	DILLIP KUMAR MOHAPATRA VS	// 0 //
285	D-WP(C)/2912/2024	SAKUNTALA PATEL VS GOVT. OF ODISHA	BHABA RANJAN KAR VS	// 0 //
286	D-WP(C)/2913/2024	KUSUMA PANDA VS STATE OF ODISHA	DILLIP KUMAR MOHAPATRA VS	// 0 //
287	D-WP(C)/2914/2024	PRANABANDHU KHETI VS STATE OF ODISHA	AKSHAYA KUMAR SAHOO VS	// 0 //
288	D-WP(C)/2915/2024	BANSIDHAR NAIK VS GOVT. OF ODISHA	BHABA RANJAN KAR VS	// 0 //
289	D-WP(C)/2916/2024	CHAMARU PASAYAT VS GOVT. OF ODISHA	BHABA RANJAN KAR VS	// 0 //
290	D-WP(C)/2917/2024	DUTI BARA VS GOVT. OF ODISHA	BHABA RANJAN KAR VS	// 0 //
291	D-WP(C)/2918/2024	MAHENDRA KUMAR DAS VS GOVT. OF ODISHA	BHABA RANJAN KAR VS	// 0 //
292	D-WP(C)/2919/2024	NARENDRA KUMAR ROUSTRAY VS GOVT. OF ODISHA	BHABA RANJAN KAR VS	// 0 //
293	D-WP(C)/2920/2024	SUNDARMANI PRUSETH VS GOVT. OF ODISHA	BHABA RANJAN KAR VS	// 0 //
294	D-WP(C)/2921/2024	SURESH CHANDRA PATEL VS GOVT. OF ODISHA	BHABA RANJAN KAR VS	// 0 //
295	D-WP(C)/2923/2024	JAGANNATH NAIK	BHABA RANJAN KAR	//

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		VS	VS	0
296	D-WP(C)/2924/2024	GOVT. OF ODISHA SARADHAKAR MAJHI	BHABA RANJAN KAR	//
		VS	VS	0
297	D-WP(C)/2925/2024	GOVT. OF ODISHA ANJANA KATHURIA	SUSANTA KUMAR PRADHAN 2	//
		VS	VS	0
298	D-WP(C)/2926/2024	STATE OF ODISHA KAMALA SAHOO	BHABA RANJAN KAR	//
		VS	VS	0
299	D-WP(C)/2927/2024	GOVT. OF ODISHA ANASTASIA BARIK	BHABA RANJAN KAR	//
		VS	VS	0
300	D-WP(C)/2928/2024	GOVT. OF ODISHA AMRITA MEHER	BIKRAM CHANDRA GHADEI	//
		VS	VS	0
301	D-WP(C)/2929/2024	STATE OF ODISHA LALITA PATEL	BHABA RANJAN KAR	//
		VS	VS	0
302	D-WP(C)/2930/2024	GOVT. OF ODISHA SUSANTA KUMAR RATH	SUSANTA KUMAR PRADHAN 2	//
		VS	VS	0
303	D-WP(C)/2931/2024	STATE OF ODISHA ASWINI KUMAR HOTA	BHABA RANJAN KAR	//
		VS	VS	0
304	D-WP(C)/2933/2024	GOVT. OF ODISHA DAMAYANTI MEHER	BHABA RANJAN KAR	//
		VS	VS	0
305	D-WP(C)/2934/2024	GOVT. OF ODISHA INDRAMANI NAIK	BHABA RANJAN KAR	//
		VS	VS	0
306	D-WP(C)/2936/2024	GOVT. OF ODISHA DUKHARATAN ROUT	BHABA RANJAN KAR	//
		VS	VS	0

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307	D-WP(C)/2939/2024	GOVT. OF ODISHA DURJAN DIRIA VS GOVT. OF ODISHA	BHABA RANJAN KAR VS	// // 0 //
308	D-WP(C)/2941/2024	TRINATH NAYAK VS STATE OF ODISHA	SAPAN KUMAR PAL VS	// 0 //
309	D-WP(C)/2942/2024	VIRGINIA DUNG DUNG VS GOVT. OF ODISHA	BHABA RANJAN KAR VS	// 0 //
310	D-WP(C)/2944/2024	PRADEEP KUMAR SAHOO VS STATE OF ODISHA	SUKANTA KUMAR NAYAK VS	// 0 //
311	D-WP(C)/2946/2024	NARAYANI MOHANTY VS STATE OF ODISHA	DAYANIDHI MISHRA VS	// 0 //
312	D-WP(C)/2947/2024	RATNAKAR SAHOO VS CHIEF GENERAL MANAGER, MSME, IDCO	SUKANTA KUMAR NAYAK VS	// 0 //
313	D-WP(C)/2948/2024	DEBENDRA KUMAR NAYAK VS STATE OF ODISHA	DURGESH NARAYAN RATH VS	// 0 //
314	D-WP(C)/2949/2024	BHAWANI APARTMENT PVT. LTD., BBSR VS TRIPATI PRASAD MOHAPATRA	AMIT PRASAD BOSE VS	// 0 //
315	D-WP(C)/2952/2024	NITISH KUMAR BAGH SINGH VS CHIEF GENERAL MANAGER, MSME, IDCO	SUKANTA KUMAR NAYAK VS	// 0 //
316	D-WP(C)/2954/2024	TUKUNI ROUT VS STATE OF ODISHA	DURGESH NARAYAN RATH VS	// 0 //
317	D-WP(C)/2956/2024	MAHANADI VIHAR PHASE II MARKET COMPLEX ASSOCIATION, CUTTACK VS STATE OF ODISHA	GANESH PRASAD SAMAL VS	// 0 //

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
318	D-WP(C)/2957/2024	LAXMIDHAR NAIK VS STATE OF ODISHA	PRAFULLA KUMAR KAR VS	// 0 //
319	D-WP(C)/2958/2024	PURUSOTTAM SWAIN VS STATE OF ODISHA	KANANBALA ROY CHOUDHURY VS	// 0 //
320	D-WP(C)/2959/2024	M/S STAPATI INTERIORS (P) LTD., PURI VS ODISHA GRAMYA BANK, BBSR	SOUBHAGYA SUNDAR DAS VS	// 0 //
321	D-WP(C)/2960/2024	SOUMYA RANJAN DASH VS STATE OF ODISHA	CHITTA RANJAN PATNAIK VS	// 0 //
322	D-WP(C)/2962/2024	SAILABALA DEI VS STATE OF ODISHA	PRAFULLA KUMAR MOHAPATRA VS	// 0 //
323	D-WP(C)/2963/2024	MAGUNI CHARAN DEY VS STATE OF ODISHA	PRIYANKA JENA VS	// 0 //
324	D-WP(C)/2965/2024	MANOJ KUMAR SINGH VS STATE OF ODISHA	PRADEEP KUMAR MAHAPATRA VS	// 0 //
325	D-WP(C)/2966/2024	MONALISA LENKA VS RAIL VIKAS NIGAM LTD.(RVNL), NEW DLEHI	BISWAJIT NAYAK VS	// 0 //
326	D-WP(C)/2967/2024	MANOJ KUMAR SINGH VS STATE OF ODISHA	PRADEEP KUMAR MAHAPATRA VS	// 0 //
327	D-WP(C)/2968/2024	CHHAYADEBI PANDA VS THE COMMNR OF CT AND GST, CUTTACK	PRABODHA CHANDRA NAYAK VS	// 0 //
328	D-WP(C)/2970/2024	PRADIPTA KUMAR DAS VS STATE OF ODISHA	PRADEEP KUMAR MAHAPATRA VS	// 0 //
329	D-WP(C)/2971/2024	DEBANANDA BISWAL	NIRANJAN PANDA	//

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
		STATE OF ODISHA		//
330	D-WP(C)/2973/2024	SK. NURUDDIN	DWARIKA PRASAD MOHANTY	//
		VS	VS	0
		COLLECTOR, JAJPUR		//
331	D-WP(C)/2974/2024	HEMANTA KUMAR BISOI	SK. ZAFARULLA	//
		VS	VS	0
		COMMISSIONER OF ENDOWMENTS, ODISHA		//
332	D-WP(C)/2975/2024	HELENA@HELINA SINGH	GYANENDRA KUMAR TRIPATHY	//
		VS	VS	0
		STATE OF ODISHA		//
333	D-WP(C)/2979/2024	TARUN KUMAR NAIK	AMITABH PRADHAN	//
		VS	VS	0
		STATE OF ODISHA		//
334	D-WP(C)/2982/2024	SK. FARID	PRASANTA KUMAR NANDA	//
		VS	VS	0
		STATE OF ODISHA		//
335	D-WP(C)/2985/2024	BADRINARAYAN MISHRA	MANMAYA KUMAR DASH	//
		VS	VS	0
		STATE OF ODISHA		//
336	D-ABLAPL/1957/2024	SANJAYA KUMAR PRADHAN	DEEPAK KU SAHOO	RAJNAGAR /7 /2024
		VS	VS	0
		STATE OF ODISHA		//
337	D-ABLAPL/1959/2024	PRATAP ROUT @ PRATAP KUMAR ROUT	ASMIYA RANJAN MAJHI	DAMANJODI /5 /2024
		VS	VS	0
		STATE OF ODISHA		//
338	D-ABLAPL/1962/2024	RAJESH KUMAR PARIDA	PUSPAMITRA MOHAPATRA	NIMAPADA /262 /2021
		VS	VS	0
		STATE OF ODISHA		//
339	D-ABLAPL/1966/2024	TUKU @ SK. NASIM	ARIJEET MISHRA	KENDRAPARA /305 /2023
		VS	VS	0
		STATE OF ODISHA		//
340	D-ABLAPL/1969/2024	BIJAY MOHANTY @ BIJA PRASAD MOHANTY	MOHAN BAG	BOLANGIR SADAR /244 /2023
		VS	VS	0

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
341	D-ABLAPL/1971/2024	STATE OF ODISHA BISWAMITRA BAGHA VS	DEBADATTA MOHANTY VS	// //0 ()
342	D-ABLAPL/1974/2024	STATE OF ODISHA PRASANTA NAHAK @ NAYAK VS	BIJAYA KUMAR SAHOO VS	// NAYAGARH SADAR /17 /2023 ()
343	D-ABLAPL/1976/2024	STATE OF ODISHA SUJIT NAYAK VS	SIDHARTHA SANKAR RAY VS	// RAJKANIKA /646 /2023 ()
344	D-ABLAPL/1978/2024	STATE OF ODISHA SANTOSH KUMAR BISWAL VS	JAGABANDHU SAHU VS	// DEOGAON /280 /2020 ()
345	D-ABLAPL/1979/2024	STATE OF ODISHA TITU @ SHIBANANDA SWAIN VS	MANASI MOHAPATRA VS	// Bamapada (Industrial Area) /224 /2023 ()
346	D-ABLAPL/1980/2024	STATE OF ODISHA BAHUBALENDRA PUROHIT VS	JAGABANDHU SAHU VS	// SAMBALPUR VIGILANCE /37 /2023 ()
347	D-ABLAPL/1981/2024	STATE OF ODISHA(VIG.) SK.IMRAN VS	JYOTIRMAYA SAHOO VS	// NACHUNI /200 /2023 ()
348	D-ABLAPL/1982/2024	STATE OF ODISHA KULU MALLIK @ RANJIT MALLIK VS	PANCHANAN PANIGRAHI VS	// TUMUSINGA /10 /2024 ()
349	D-ABLAPL/1985/2024	STATE OF ODISHA ACHUTANANDA ROUT @ SAKUA VS	BICHITRA NARAYANA SATAPATHY VS	// ABHAYACHANDPUR /385 /2023 ()
350	D-ABLAPL/1986/2024	STATE OF ODISHA BABUL @ RAJA MALIK VS	HAREKRUSHNA MALIK VS	// KUDANAGARI /385 /2023 ()
351	D-ABLAPL/1987/2024	STATE OF ODISHA BIKASH KUMAR ROUT VS STATE OF ODISHA	HEMANTA KUMAR TRIPATHY VS	// KHUNTUNI /94 /2013 () //

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
352	D-ABLAPL/1988/2024	RAJU SINGH VS STATE OF ODISHA	NILAKANTHA DAS VS	RAGHUNATHPALI /421 /2023 () //
353	D-ABLAPL/1990/2024	SUBHAM BARIK VS STATE OF ODISHA	ASWINI KUMAR MISHRA (3) VS	PAIKMAL /5 /2024 () //
354	D-ABLAPL/1991/2024	AJAY KUMAR SAHOO VS STATE OF ODISHA	AJAYA KUMAR DASH VS	PAHALA /360 /2023 () //
355	D-ABLAPL/1993/2024	MENEGER SARAF VS STATE OF ODISHA	BRAJA KISHOR PANDA VS	KHARIAR /26 /2024 () //
356	D-ABLAPL/1995/2024	KAPLATARU DHIR @ TUKUNA VS STATE OF ODISHA	RAMAKANTA PRADHAN VS	JAJPUR ROAD /25 /2024 () //
357	D-ABLAPL/1996/2024	SK. AJHARUDDIN VS STATE OF ODISHA	ADITI HOTA VS	TALCHER TOWN /23 /2024 () //
358	D-ABLAPL/1997/2024	RANJIT PRADHAN@BOBLU VS STATE OF ODISHA	ADITI HOTA VS	NALCO /94 /2003 () //
359	D-ABLAPL/2000/2024	MALLI JENA VS STATE OF ODISHA	MD. GOLAM MADANI VS	DHAMNAGAR /435 /2023 () //
360	D-ABLAPL/2001/2024	BIKRAM DAS VS STATE OF ODISHA	MD. GOLAM MADANI VS	DHAMNAGAR /5 /2024 () //
361	D-ABLAPL/2002/2024	RAJ KISHORE PARIDA @ BABULU VS STATE OF ODISHA	MD. GOLAM MADANI VS	DHUSURI /364 /2023 () //
362	D-ABLAPL/2006/2024	NIKESH JAIN VS STATE OF ODISHA	PRASANTA KUMAR ROUTRAY VS	BARGARH SADAR /10 /2024 () //
363	D-ABLAPL/2007/2024	NIKESH JAIN	PRASANTA KUMAR ROUTRAY	BARGARH SADAR /11 /2024



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		VS	VS	()
		STATE OF ODISHA		//
364	D-ABLAPL/2010/2024	HEMANTA KUMAR SAHOO @ TIKI	ANNADA SANKAR JENA	PURI TOWN /2 /2024
		VS	VS	()
		STATE OF ODISHA		//
365	D-ABLAPL/2014/2024	TUKUNA MALLIK @ KAMADEV MALLIK	SOURAV KUMAR PALAI	DHENKANAL TOWN /348 /2023
		VS	VS	()
		STATE OF ODISHA		//
366	D-ABLAPL/2016/2024	PRADEEP KUMAR PARIDA	SUSANTA KUMAR BARAL	/ /0
		VS	VS	()
		STATE OF ODISHA		//
367	D-ABLAPL/2017/2024	BENUDHAR MALLIK	NIKUNJ KUMAR ROUT	GOBINDAPUR /10 /2024
		VS	VS	()
		STATE OF ODISHA		//
368	D-ABLAPL/2020/2024	CHITA RANJAN MOHARANA	SATYA RANJAN MULIA	TANGI /263 /2023
		VS	VS	()
		STATE OF ODISHA		//
369	D-ABLAPL/2028/2024	SADANANDA SANDHA	GYANA RANJAN SETHI	SONEPUR /10 /2024
		VS	VS	()
		STATE OF ODISHA		//
370	D-ABLAPL/2031/2024	VISION KUMAR DAS	SIDDHARTH PRASAD MISHRA	KHANDAGIRI P.S. /614 /2023
		VS	VS	()
		STATE OF ODISHA		//
371	D-ABLAPL/2032/2024	PRASANJIT NAIK @ BABUL NAIK	ANAND JENA	JAGATPUR /629 /2023
		VS	VS	()
		STATE OF ODISHA		//
372	D-ABLAPL/2033/2024	MEGHANADA SAHU	SANJIT MISHRA	GOCHHAPADA /17 /2020
		VS	VS	()
		STATE OF ODISHA		//
373	D-ABLAPL/2035/2024	NAMESWAR BAGARTI	SANJIT MISHRA	GOCHHAPADA /17 /2020
		VS	VS	()
		STATE OF ODISHA		//
374	D-ABLAPL/2036/2024	PITAMBAR BARIKI	SANJIT MISHRA	SATYABADI /427 /2023
		VS	VS	()

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
375	D-ABLAPL/2039/2024	STATE OF ODISHA SANTOSH KUMAR BARIKI @ SANTOSH BARIKI VS	SANJIT MISHRA VS	// SATYABADI /427 /2023 ()
376	D-ABLAPL/2042/2024	STATE OF ODISHA BUDHADEV GIRI VS	SNEHASISH BEHERA VS	// DHENKANAL SADAR /726 /2023 ()
377	D-ABLAPL/2043/2024	STATE OF ODISHA SUNIL PATRA VS	PRABHAT KUMAR PARIDA VS	// TANGARPALI /33 /2022 ()
378	D-ABLAPL/2045/2024	STATE OF ODISHA SAROJ KUMAR SWAIN VS	DHANOJ KUMAR SAHOO VS	// CUTTACK SADAR /16 /2024 ()
379	D-ABLAPL/2047/2024	STATE OF ODISHA AJAYA KUMAR JENA VS	SUSHANTA KUMAR PRADHAN VS	// BANKI /470 /2023 ()
380	D-ABLAPL/2054/2024	STATE OF ODISHA BANA KANDI @ BANAMBAR KANDI VS	BASANTA KUMAR NAYAK VS	// JATNI P.S. /477 /2016 ()
381	D-ABLAPL/2055/2024	STATE OF ODISHA SATYADEEP MOHANTY VS	DEBASIS TRIPATHY VS	// BHANJPUR /368 /2023 ()
382	D-ABLAPL/2057/2024	STATE OF ODISHA KANTI PRAKASH MOHANTY VS	DEBASIS TRIPATHY VS	// BHANJPUR /368 /2023 ()
383	D-ABLAPL/2060/2024	STATE OF ODISHA HEMANTA BAGARTI VS	JAYADEBA BEHERA VS	// DUNGURIPALI /29 /2022 ()
384	D-ABLAPL/2063/2024	STATE OF ODISHA RANJAN KUMAR JANI VS	UMAKANTA MOHAPATRA VS	// K.NUAGAON /510 /2023 ()
385	D-ABLAPL/2064/2024	STATE OF ODISHA SAGAR DAS VS STATE OF ODISHA	SANGRAM KUMAR DAS VS	// TIRTOL /19 /2024 () //

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
386	D-ABLAPL/2066/2024	ANWAR AHMED VS STATE OF ODISHA	DIBYAJYOTI SAHOO VS	JHARSUGUDA SADAR /199 /2023 () //
387	D-ABLAPL/2068/2024	HARI @ HARISH CHANDRA PUJARI VS STATE OF ODISHA	AJAYA KUMAR PRADHAN VS	//0 () //
388	D-ABLAPL/2070/2024	HRUSIKESH SWAIN @ HRUSIKESH SWAIN VS STATE OF ODISHA	PRADIPTA BEURA VS	BYREE /22 /2024 () //
389	D-ABLAPL/2071/2024	JADUMANI DASH VS STATE OF ODISHA	BIKRAM CHANDRA GHADEI VS	CHHENDIPADA /102 /2014 () //
390	D-ABLAPL/2072/2024	PRADYUMNA KUMAR KHANDE TARAY @ MUNA VS STATE OF ODISHA	SANJIB KUMAR BHANJADEO VS	KHURDA SADAR /219 /2022 () //
391	D-ABLAPL/2073/2024	SUKANTA @ MRUTUNJAY MANGARAJ VS STATE OF ODISHA	SANJIB KUMAR BHANJADEO VS	KHURDA SADAR /219 /2022 () //
392	D-ABLAPL/2074/2024	MD. ARIF HUSSAIN @ HUSSAN VS STATE OF ODISHA	SANJIB KUMAR BHANJADEO VS	KHURDA MODEL /29 /2024 () //
393	D-ABLAPL/2075/2024	MD. HABIBULLAH @ MD HABI VS STATE OF ODISHA	SANJIB KUMAR BHANJADEO VS	KHURDA MODEL /29 /2024 () //
394	D-ABLAPL/2076/2024	RASHMI RANJAN BARIK VS STATE OF ODISHA	BISHNU PRASAD PRADHAN VS	AIRPORT /454 /2023 () //
395	D-ABLAPL/2077/2024	PARIA @ PARAMANANDA SAHOO VS STATE OF ODISHA	PRADIPTA BEURA VS	BYREE /22 /2024 () //
396	D-ABLAPL/2078/2024	UMA KANTI DAS @ MACHHABALI VS STATE OF ODISHA	DIBYA PRAKASH MISHRA VS	AINTHAPALI /20 /2024 () //
397	D-ABLAPL/2079/2024	SANTOSH NAYAK @ SANTOSH KUMAR NAYAK	PRADIPTA BEURA	BYREE /22 /2024

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	()
398	D-ABLAPL/2080/2024	STATE OF ODISHA SHYAMAL GANGULY	MITHUN DAS	// KEONJHAR SADAR /124 /2022
		VS	VS	()
399	D-ABLAPL/2082/2024	STATE OF ODISHA ANI @ BASANTA KUMAR PRADHAN	PRADIPTA BEURA	// BYREE /22 /2024
		VS	VS	()
400	D-ABLAPL/2083/2024	STATE OF ODISHA RAMA CHANDRA @ RAMESH MALLIK	ASHOK KUMAR BEHERA	// BINJHARPUR /30 /2019
		VS	VS	()
401	D-ABLAPL/2085/2024	STATE OF ODISHA PARSURAM MANIPRASAD MOHANTY	ASHOK KUMAR BEHERA	// NISCHINTAKOILI /242 /2023
		VS	VS	()
402	D-ABLAPL/2088/2024	STATE OF ODISHA SARAT NAYAK @ SARAT KUMAR NAYAK	SANDEEP RAJ PANDA	// DAITARI /60 /2019
		VS	VS	()
403	D-ABLAPL/2092/2024	STATE OF ODISHA MANTU GOCHHAYAT	BHARAT BHUSAN ROURTRAY	// ANGUL SADAR PS /519 /2023
		VS	VS	()
404	D-ABLAPL/2093/2024	STATE OF ODISHA PRABAS KUMAR SUNDARAY@PARABS	PRASANTA KUMAR NANDA	// BEGUNIA P.S. /164 /2018
		VS	VS	()
		STATE OF ODISHA		//